

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 1838
ANSWERED ON 11.12.2024

SVAMITVA SCHEME IN ASSAM

1838. MS. SUSHMITA DEV:

Will the Minister of Panchayati Raj be pleased to State:

- (a) the funds allocated and released to Assam under Survey of Villages and Mapping with Improvised Technology in Village Area (SVAMITVA) Scheme since its inception?
- (b) the total number of villages where the mapping has been completed by the Survey of India in Assam; and
- (c) the number of property cards issued in Assam under SVAMITVA Scheme since its inception, district-wise?

ANSWER

MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

- (a) Under the SVAMITVA scheme, funds on limited scale are provided directly to States for Information, Education, Communication (IEC) and setting up of State Project Monitoring Unit (SPMU) on the basis of villages to be surveyed. Rs. 1.02 crores has been released to Assam for IEC and SPMU components under SVAMITVA scheme so far since its inception.
- (b) Under the SVAMITVA Scheme, in Assam, Drone Flying has been completed in 786 Non-Cadastral Villages by Survey of India. Out of them 649 Ortho Rectified Images (ORI) have been shared by Survey of India to the State.
- (c) Property cards under SVAMITVA Scheme in Assam are yet not issued.
